from the organisers of the Seminar. As such the Government have authentic information regarding the statement attributed to the Regional Director of W.H.O. in India. However, Press Reports have appeared stating that Dr. B. B. Gatonde of W.H.O. had said that 30,000 formulations in India have not been evaluated for their safety.

(b) Under the Drugs and Cosmetics Act control over the manufacture and sale of drugs is exercised by State Drug Control Authorities. The State Drug Controllers are the licensing Authority for manufacture drugs and manufacturing licenses for manufacture of drug formulations are issued by them. State Drug Controllers while issuing manufacturing licences for formulations are required to screen drug formulations particularly combinations to ensure that that they contain the constituents ingredients therapeutic/prophylatic quantities, are safe for use and contain such ingredients and in such quantities for which there is therapeutic justification The Drug Controllers licence drug formulations in the context of information available regarding the toxicity these drugs or their incompatability, it would therefore not be correct to say that drug formulations have not been evaluated for safety from health point of view. It is possible that after drug formulations have been licenced for manufacture and been marketed for many years, ports may come to notice regarding the toxicity of some of the drugs or their incompatability. Medical opinion regarding the use of these drugs may also change over a period Thus while in the past medical opinion was not against the marketing of drug combinations, during recent years medical opinion has now veered towards the prescribing of drugs as single ingredient prepa-Drug regulatory agencies have consequently begun re-evaluating drug combinations marketed from the angle of safety and efficacy in light of current knowledge.

राष्ट्रीय छात्रवत्ति योजना के भ्रन्तर्गत छात्रवृत्तियां प्रदान करना

> 1329. श्री जगदीश प्रसाद माथ्र: श्री ग्रश्विनी कुमार: श्री लाखन सिंह:

क्या शिक्षा मंत्री यह बताने की कपा करेंगे कि :

- (क) राष्ट्रीय छ। व्यवत्ति योजना, जिसे सरकार ने निर्धन तथा मेधावी कालों वे सहायतार्थं 1956 में संस्वीवृत किया था, के ग्रन्तर्गत विभिन्न विषयों में छाद्यों को कितनी छ। व्यवस्तिया दी जा रही है ;
- (ख) क्या सरकार बढ़ते हुए मृत्यों के कारण छ।त्र-वत्ति की राशि बढाने का विचार कर रही है : स्रोर
- (ग) इसी प्रकार क्या सरकार पाव छात्रों के अभिभावकों की अधिकतम भ्राय सीमा भी बढाने पर विचार कर रही है ?

रेल, शिक्षा ग्रौर समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में (श्री मल्लिकार्जन) (क) राष्ट्रीय छात वृत्ति योजना वे ग्रन्तर्गत जो 1961-62 में शुरू की गई थी, वर्ष 1981-82 के नई **छा**त्रवृत्तियां 24000 की गयीं।

- (ख) 1-7-1981 से छात्रवृत्ति की दरें पहले ही बढ़ा दी गई हैं।
 - (ग) मामला विचाराधीन है।